

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1499/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Shri Karvir Nivasini Mahalaxmi Ispat Pvt. Ltd.
V/s.
Abhishek Corporation Ltd.

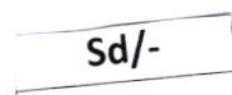
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

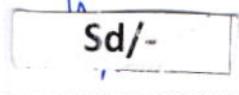
S. No.	NAME	DESIGNATION	SIGNATURE
①	Phiroze Merchant 1/b Sachin Halkin for Operational Creditor.	Counsel	
②	Anup Anaitar i/b Anup Anaitar & Co. for Petitioner	Advocate	

ORDER

CP No. 1499/I&BP/NCLT/MB/MAH/2017

The Company Petition is admitted, vide separate Order.


V. NALLASENAPATHY
Member (Technical)


B.S.V. PRAKASH KUMAR
Member (Judicial)